

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 944 of 2020

In the matter of:

Mohan Lal Jain **....Appellant**
In the capacity of Liquidator of Kaliber Associates
Pvt. Ltd.
Vs.
Lalit Modi & Ors. **....Respondents**

Present:

Appellant: **Mr. Arun Kathpalia, Senior Advocate with Mr. Anirban Bhattacharya, Advocate**
Respondents: **Mr. Sumesh Dhawan, Ms. Vatsala Kak, Advocates for Caveator.**

ORDER

(Through Virtual Mode)

03.11.2020: Mr. Arun Kathpalia, Senior Advocate representing the Appellant submits that the issue is very short and the matter can be disposed of. He further submits that he is ready with compilation of the judgments which he will be filing during the course of the day.

Notice on behalf of Respondent- Financial Creditor is waived and accepted by Mr. Sumesh Dhawan. No further notice need be issued to him.

List the appeal 'for orders' on 6th November, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

AR/g